

RETRENCHMENT OF TRIPURA STATE
EMPLOYEES

*922. **Shri Biren Dutt:** Will the Minister of States be pleased to state:

(a) whether a large number of employees of Tripura State will be retrenched in the near future; and

(b) if so, the reason therefor?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). As a result of the re-organisation of the administrative set up and the introduction of new scales of pay, grading and screening of the existing personnel will be necessary which may result in a certain number of employees being retrenched. These persons will be given retrenchment concessions according to rules.

Shri Biren Dutt: May I know whether it is a fact that many of the employees have already been stopped of the payment of their salaries and that they had not been served with any notice of retrenchment?

Dr. Katju: I do not know whether there have been any dismissals or retrenchments so far. What I have been assured is that only those will be retrenched or retired who are found educationally or otherwise unfit.

Mr. Speaker: The question that he put is that in the case of many of them without being given any notice their payments are stopped—whether that is a fact.

Dr. Katju: I gave the answer. I said I am not aware.

Shri Biren Dutt: May I know whether it is a fact that yesterday the Employees' Association met and represented that the payment of the salary of many of the employees had been stopped for the last month?

Dr. Katju: This comes from Tripura. Will my friend kindly send me the questions or see me privately and I will look into it. The whole House is not interested in this (*Interruption*).

Shri Gidwani: Sir, are we to get replies privately?

Mr. Speaker: The real objection to all these questions, to my mind, is that they are going into too many details.

Shri Gidwani: Even to me he said he will supply privately.

Dr. Katju: I thought that was a proper course.

Mr. Speaker: It is no use taking the time of the House over such questions.

TRAINING OF EX-SERVICEMEN

*923. **Shri V. Missir:** (a) Will the Minister of Defence be pleased to state the details of the arrangements made in the year 1951-52 with the Ministry of Labour (D.G.R. & E.) and State Governments for training the ex-servicemen?

(b) If so, which are the States who have benefited their ex-servicemen by the said agreement?

(c) What are the trades in which they are getting training?

(d) What is the criterion for selecting the candidates for imparting the said training?

(e) What is the future of the trained ex-servicemen under the above agreement?

The Deputy Minister of Defence (Sardar Majithia): (a) At the instance of Ministry of Defence, the Directorate General of Resettlement and Employment, Ministry of Labour, during 1951-52 reserved five hundred seats for training ex-servicemen in their Vocational-cum-Technical Training Centres. The State Government also agreed to train ex-servicemen in their institutions. A stipend of Rs. 25/- p. m. per trainee was sanctioned by the Ministry of Defence.

(b) During 1951-52, Hyderabad Government trained 60 ex-servicemen in their institutions. In other States ex-servicemen did not volunteer for training.

(c) The ex-servicemen of Hyderabad referred to in (b) above were

trained in carpentry, machnics, ceramics and textiles.

(d) Ex-servicemen below 50 years of age possessing an aptitude for Vocational-cum-Technical subjects who can read and write are selected for training.

(e) Ex-servicemen who are trained in Vocational-cum-Technical trades either join Government or Private service or set up an independent business. The Employment Exchanges assist them in securing suitable jobs.

श्री भक्त दर्शन : क्या मंत्री महोदय को ज्ञात है कि जिन भूतपूर्व सैनिकों ने इस प्रकार की ट्रेनिंग पाई है, उन में से बहुत से आज कल भी बेकार हैं और क्या उन की सहायता के लिये प्रयत्न किया जा रहा है ?

Sardar Majithia: I am sorry, Sir, I cannot follow the question.

Mr. Speaker: He says: a number of people who have been trained are still unemployed. Have Government tried to give them any employment?

Sardar Majithia: Well, Sir, to give you some figures, out of 241 trained between the years 1950 and 1953, 172 have already been employed. Apart from this, quite a number have set up their own business. Certainly whenever it comes to the notice of the Government that they require aid, Government helps them.

Shri B. S. Murthy: May I know whether any monetary help is given to these trainees to set up their own trade, and if so what are the conditions for such monetary help?

Mr. Speaker: One question at a time.

Sardar Majithia: Not to the individual.

CUSTOMS RESTRICTIONS

*925. **Shri Muniswamy:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware that the residents of the Indian Union

villages near Gangananguppam out-gate of the Pondicherry Border have been put to great difficulties in bringing foodstuffs and agricultural requirements for their own use to their villages from Indian Union towns owing to the restrictions imposed on them by the customs officials at the gate;

(b) whether it is a fact that a memorandum was submitted by those villagers to the Collector of Customs, Madras representing their grievances;

(c) if so, what action was taken thereon;

(d) whether the question of shifting the gate at Gangananguppam to another place nearby has been considered; and

(e) if so, whether any decision has been arrived at?

The Deputy Minister of Finance (Shri A. C. Guha): (a) to (c). A memorandum of grievances was submitted to the Collector of Central Excise and Land Customs, Madras and a copy was sent to the Central Government. *Prima facie* it seems that some of the difficulties complained of are genuine. The Collector has visited the place personally and made enquiries on the spot. As a result, certain relaxations of the rules which had been allowed upto 1952 and subsequently withdrawn, have been restored pending detailed examination.

(d) and (e). This was considered and it was decided that the outgate could be moved a few yards away from its present position.

Shri Muniswamy: May I know when the actual shifting of this gate will take place?

Shri A. C. Guha: It will be done very soon.

Shri Muniswamy: Are Government aware that the officials at this gate do not observe any rules in allowing the Indian Union village people to move their necessaries from Indian Union towns to the Indian Union villages?